

श्री श्रीकार लाल बेरवा (कोटा) : हमने धाज भी लिखकर दिया है, दो दिन पहले भी लिखकर दिया था।

SHRI S. M. BANERJEE : If you will kindly allow me, I will explain to you that I am not out of order. The procedure is this. Certain rules are laid on the Table of the House. If the Member feels .....(Interruption)

MR. SPEAKER : You have a right to discuss the rules. If there is something wrong with them, you can ask for time and discuss them, but cannot ask supplementaries on it now. If Shri Banerjee asks one question, what prevents the House from asking other questions ?

SHRI S. M. BANERJEE : I am vigilant; they are not.

MR. SPEAKER : The moment you start, they will pick it up.

SHRI S. M. BANERJEE : If certain rules regarding the police are laid on the Table of the House, am I not within my right to ask what about rules for other categories ?

MR. SPEAKER : You can ask for time for a discussion if there is something wrong with them, but you cannot put questions now and make it again a Question Hour. Certainly that has not been the practice. If there is something wrong with the rules, you have a right to bring it to the notice of the Chair saying, "This rule is wrong; I want a discussion on this", but you cannot convert this into a Question Hour.

SHRI NAMBIAR (Tiruchirapalli) : Sir, about the procedure.....

MR. SPEAKER : Order, order.

12-07 hrs.

#### ESTIMATES COMMITTEE

##### Minutes

SHRI P. VENKATASUBBAIAH (Nandyal) : Sir, I beg to lay on the Table

Minutes of the Sittings relating to Thirtieth Report of the Estimates Committee on the Ministry of Finance—Foreign Exchange.

#### PUBLIC ACCOUNTS COMMITTEE

##### Twenty-sixth Report

SHRI M. R. MASANI (Rajkot) : Sir, I beg to present the Twenty-Sixth Report of the Public Accounts Committee on Appropriation Accounts (Civil), 1965-66, Audit Reports (Commercial), 1966 and 1967 and Audit Report (Civil), 1967 relating to the Ministries of Finance, Industrial Development and Company Affairs (Department of Industrial Development) and Steel, Mines and Metals (Departments of Iron and Steel and Mines and Metals) and the action taken by Government on the recommendations of the Committee contained in their Twentieth Report.

#### COMMITTEE ON PUBLIC UNDERTAKINGS

##### Twelfth Report

SHRI D. N. TIWARY (Gopalganj) : Sir, I beg to present the Twelfth Report of the Committee on Public Undertakings on Heavy Electricals (India) Limited.

12.08 hrs.

#### BUSINESS OF THE HOUSE

THE MINISTER OF PARLIMENTARY AFFAIRS AND COMMUNICATIONS (DR. RAM SUBHAG SINGH) : As the House is aware, all the Demands for Grants in respect of the General Budget for 1968-69 will be voted on Thursday, the 25th April, 1968. The business for the rest of next week will consist of :-

(1) Consideration of a Resolution to be moved by the Minister of Commerce seeking approval of the Notification issued on the 10th April, 1968, enhancing the export duty on snake skins.

(2) Consideration and passing of :  
The Finance Bill, 1968.

[Dr. Ram Subhag Singh]

The Public Provident Fund Bill, 1968.

SHRI SRINIBAS MISRA (Cuttack) : Sir, I have to make a suggestion. It is under rule 31 and it relates to the List of Business. I would suggest to the Business Advisory Committee, through you, and to the House also that after all these reports etc. to be laid and statements by ministers, every day there must be some statement on accidents by the Railway Minister. That will save some time to the House and also labour to Members which they undergo in order to give call-attention notices. Hundreds of them are given and you are troubled. So, every day let there be some statement on accidents by the Railway Minister. If there is any, he will make the statement and if there is none, he will say, "No".

SHRI BAL RAJ MADHOK (South Delhi) : In the business that has been read out before the House, he has mentioned about some resolution to be taken up next week. May I know whether first the discussion on the Demands for Grants will be completed and then any other business will be taken up so that that is not interrupted ?

MR. SPEAKER : Yes. From the 22nd to the 25th the Demands will be discussed and voted. On the 25th everything will be guillotined.

SHRI S. M. BANERJEE (Kanpur) : I have two or three suggestions. One is, as you have rightly said that if there is so much importance for hunger strike etc. by the policemen, there should be a discussion. I would only request if the Home Minister or his Minister of State or even his deputy could possibly make a statement on the basis of a letter which has been sent to them by 42 or 43 Members of Parliament yesterday because this is a very important matter and we do not want that this should again become an all-police trouble.

The second thing is that we have tabled many No-Date-Yet-Named motions but none of them has come up for discussion. They have been admitted but they are not coming up for discussion. There is a motion by me and other friends about the national minimum wage. It should be

discussed. It was decided in the Business Advisory Committee that it will be discussed

Then, there is a motion on automation. I would only request you to consider that.

Lastly, the Minister of Parliamentary Affairs has mentioned about the Finance Bill in the list of business for the next week. Sir, I want and I have consulted many Members of Parliament that the Finance Bill should be sent to the Select Committee. There is a keen desire on the part of many Members that it should go to the Select Committee.

SHRI NAMBIAR (Teruchirappalli) : Very good proposal.

MR. SPEAKER : Now, you have started discussing many things which are not included here. How can any subject which is not included by him be raised ?

SHRI S. M. BANERJEE : I will explain. Supposing you move it on 29th instant, the hon. Minister will say that there is no time. So, in advance, I want to say that if you want to move that the Finance Bill should be referred to the Select Committee, there should enough time for that. The programme should be adjusted like that. It should come back from the Select Committee in time. So, I want to suggest it now.

MR. SPEAKER : Everytime, the next week's business is announced, all the things which are not included in it are being discussed.

SHRI S. M. BANERJEE : The Finance Bill is coming next week.

MR. SPEAKER : I know. Whatever is not included, from police, labour, finance everything, should be included. You have raised all those points.

SHRI S. M. BANERJEE : He has mentioned the Finance Bill in his list of business for the next week.

MR. SPEAKER : That is right. What about other things ? Other things were not included.

SHRI NAMBIAR : I have to make a submission,

MR. SPEAKER : When I have allowed Shri Banerjee, what right have I to say 'No' to you. My trouble begins with Shri Banerjee.

SHRI SHEO NARAIN (Basti) : One from that side and one from this side.

MR. SPEAKER : I will allow you also. I will allow Shri Kachawai also. My trouble started with Shri Banerjee.

SHRI S. M. BANERJEE : As a Member of Parliament, I do not make trouble. I was much more troublesome outside.

SHRI NAMBIAR : My submission is that there is a threatened all-India strike by LIC employees to protest against automation. We discussed that matter with you in the chamber also. There is no statement or anything coming from the Government side. If we can avoid such a strike, that would be better. Either a motion may be admitted.....

SHRI S. M. BANERJEE : It is already there.

SHRI NAMBIAR : We want a discussion on that next week so that we can avoid the strike. After all, it is a strike by lakhs of employees and it is going to be a very serious one. Let us try to avoid it. Something should be done. Let us have a discussion. After all, 2 hours is not too much.

श्री हुकम खन्ड कछवाय : (उज्जैन) अध्यक्ष महोदय इस देश के अन्दर 5 लाख अग्रबत्ती बनाने वाले मजदूर हैं। उनके बारे में कोई कानून या बिधान आदि की व्यवस्था नहीं है। मन्त्री महोदय ने जब मैं ने इस सवाल को पहले उठाया था तो कहा था कि हम इस बारे में बिचार कर रहे हैं और जल्द ही उन के लिए कोई माकूल बिल लाने वाले हैं लेकिन यह सेशन भी अब समाप्त होने वाला है और उस बिल के बारे में कोई खबर नहीं है कि वह कब आ रहा है ?

SHRI P. K. DEO (Kalahandi) : Sir, the consideration of my Bill is being with-

held because of the recommendation of the President. Only yesterday, I got a communication from your office that the Government would be bringing forward the Lokpal Bill very soon. May I know when the Lokpal Bill is likely to be brought forward by the Government and whether it will be considered in this session ?

श्री क० ना० तिवारी (बेतिया) : क्या दिल्ली पुलिस वालों की प्रस्तावित हड़ताल के और उससे सम्बन्धित स्थिति के बारे में होम मिनिस्टर या मिनिस्टर आफ स्टेट कोई स्टेटमेंट देंगे क्यों कि हम सभी लोगों को इस बात से चिन्ता उत्पन्न हो गई है ?

DR. RAM SUBHAG SINGH : About what Shri Banerjee and also Shri Nambiar pointed out that there should be some discussion on automation because LIC employees, according to them, perhaps, are going on strike, it is a matter which can be gone into. I am not in a position to say anything today.

SHRI S. M. BANERJEE : It has been admitted.

DR. RAM SUBHAG SINGH : As you know, police are our own kith and kin and we have sympathy for them. About Shri Kachwai's point.....(Interruption)

अग्रबत्ती बनाने वाले मजदूरों के बारे में मैं ने कुछ नहीं कहा था। (व्यवधान)

About Mr. P. K. Deo's point, an intimation has been sent to him and in the light of that intimation, everything will be done.

12 17 hrs.

#### STATEMENT RE RAILWAY ACCIDENT AT ANAS ON WESTERN RAILWAY

MR. SPEAKER : The Railway Minister, Shri Poonacha to make a statement. (Interruptions)

SOME HON. MEMBERS—rose.  
(Interruptions)

MR. SPEAKER : Let them have their say.